

**CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH**

**CP No. 397/2017  
in O.A. No.2864/2011**

New Delhi this the 1<sup>st</sup> day of March, 2019

**HON'BLE MS. NITA CHOWDHURY, MEMBER (A)  
HON'BLE MR. S.N. TERDAL, MEMBER (J)**

1. Jasbir Singh, Age-55 years, Group-C  
S/o Late Shri Ajit Singh  
Technician Grade-III,  
Working under SSE (G) /Dsl,  
Tughlakabad,  
R/o 87DII Rly Colony TKD.
2. Madan Gopal, Age-59 years, Group-C  
S/o Faqir Chand,  
Technician Grade-III  
Working Diesel Shed  
Shakurbasti,  
R/o WZ-51 OM Vihar, Phase 24, Uttam Nagar,  
New Delhi -110059.
3. Puran Chand, Age-49 years, Group-C  
S/o Late Shri Sagli Ram  
Technician Grade -III,  
Working in Diesel Shed,  
Tughlakabad,  
R/o Q. No.26 Rly Colony, TKD, New Delhi -44
4. Bhanu Pratap, Age-52 years, Group-C  
S/o Shri Mohan La,  
Technician Grade-III,  
Working under SSSE[G]/Dsl,  
Tughlakabad,  
R/o 44/4824 Ragor Pura Karol Bagh, New Delhi-11005.
5. Dinesh Chander Dhyani, Age-57 years, Group-C  
S/o Sita Ram  
Technician Grade-III,  
Worknig under SSE[G]/Dsl.  
R/o 3153 Ganga Vihar Khora Colony, Gzd. U.P.
6. Biri Singh, Age-56 years, Group-C  
Technician Grade-III,  
Working under SSSE[G] /Dsl,

7. Tughlakabad,  
 R/o Q. No.87/B1, Rly Colony/TKD/New Delhi-44  
 Duilip Kumar, Age-59 years, Group-C  
 S/o Late Shri Nagendra Narain,  
 Technician Grade-III,  
 Working SSE[G]/Dsl.  
 Tughlakabad,  
 R/o 99/B2,Rly Colony, TKD/NDLS-110044.

8. Santbir Singh, Age-56 years, Group-C  
 S/o Late ShriRam Chandra,  
 Technician Grade-III  
 Working under SSE[G]/Dsl,  
 Tughlakabad,  
 R/o H. No. 106A, BlockA Mahroli Badarpur Road,  
 Pululadpur, New Delhi -44.

9. Laxman Singh Rawat, Age-50 years, Group-C  
 S/o Shri J.S. Rawat,  
 Technician Grade-III  
 Working under SSE[G]/Dsl.  
 Tuglakabad,  
 R/o H.No. 618C, Blcok-C, SGM Nagar, FBD Haryana

10. Yoginder Dutt Sharma, Age-45 years, Group-C  
 S/o Hira Mani,  
 Technician Grade-III,  
 Working under SSE/Dsl,  
 Tughlakabad,  
 R/o H. No. 87D-2, Railway Colony, TKD, New Delhi -44

11. Rajesh Kumar Sharma, Age-54 years, Group-C  
 S/o Late Shri Paras Ram Sharma,  
 Technician Grade-III,  
 Working under SSE/Dsl,  
 Tughlakabad,  
 R/o 9/C Rly Colony, TKD, New Delhi -110064.

12. Ram Chandra Joshi, Age-55 years, Group-C  
 S/o Suraj Mal Joshi,  
 Technician Grade-III,  
 Working under SSE/Dsl,  
 Tughlakabad,  
 R/o Q. No. 16C- Railway, TKD/ NDCS-44

13. Prem Prakash Age-52 years, Group-C  
 S/o Late Nem Singh,  
 Technician Grade-III,  
 Working under SSE/Dsl.

Tughlakabad,  
R/o H. No. 418 Gali No.9, Shahid Bhaghat Singh,  
Colony Karwal Nagar, Delhi.

14. Chunni Lal, Age-56 years, Group-C  
S/o Rakhi Ram,  
Technician Grade-III  
Working in Diesel Shed,  
Tughlakabad,  
R/o 8A Pul Phrladpur New Delhi. -110044.

15. Kanwar Pal Singh, Age-54 years, Group-C  
S/o Malkhan Singh,  
Tehnician Grade-III,  
Working in Diesel Shed,  
Tughlakabd,  
R/o Village Norjpur AMMA, Tehsil Khekra  
Distt- Gaghput- U.P. - Applicants

(By Advocate: Mrs. Meenu Mainee )

### **Versus**

Union of India : Through

1. General Manager,  
Northern Railway,  
Delhi Division  
State Entry Road, New Delhi.

2. Divl. Railway Manager,  
Northern Railway,  
State Entry Road, New Delhi.

3. Divl. Personnel Officer,  
Northern Railway,  
DRM Office, Delhi Division,  
State Entry Road, New Delhi. -Respondents

(By Advocate: Mr. Shailendra Tiwary)

### **ORDER (ORAL)**

**Ms. Nita Chowdhury, Member (A):-**

When the matter is taken up for hearing, it is contention of the learned counsel for the applicants that respondents have only notionally complied with the order passed order in OA No.

2864/2011, but the fact remains that there are many discrepancies in the order passed by them and this is not in compliance with the order of the Tribunal in its true letter and spirit. In response to that, learned counsel for respondents drew our attention to the detailed counter affidavit filed on 29.10.2018, in which they have especially drawn attention to the order dated 09.01.2018 whereby their revised seniority has been fixed and order dated 22.09.2017 fixing their pay has been shown at Annexure CA-3.

2. In view of the substantial compliance of the order of this Tribunal, notices issued to the respondents are discharged and CP is closed. However, liberty is given to the applicants to challenge the order now passed by the respondents, if so inclined, in accordance with the law.

**(S. N. Terdal)**  
**Member (J)**

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**(Nita Chowdhury)**  
**Member (A)**